

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233
CP/4(AHM)2023

Proceedings under Section 131(1) of Co. Act, 2013

IN THE MATTER OF:

Acey Engineering Private Limited

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Umesh H. Ved, PCS

For the RD : None

For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

For the RoC : Ms. Rupal Sutar, Dy. RoC

ORDER

None present for RD. Ld. Counsel for RoC seeks time to file reply.

List for further consideration on 18.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)